

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1026/2001

Wednesday, this the 26th day of April, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. All India CPWD Non-gazetted Office
Staff Association thro' its
General Secretary,
"C" Wing Ground Floor,
near Generator Room
IP Bhawan,
New Delhi-110002.

2. JN Antil
President of All India CPWD
Non-gazetted Staff Association
"C" Wing Ground Floor,
near Generator Room
IP Bhawan,
New Delhi-110002.

(By Advocate: Shri G.K. Aggarwal) ..Applicants

VERSUS

1. Union of India,
Through Secretary,
Ministry of Urban Development &
Poverty Alleviation, Nirman Bhawan
New Delhi - 110011.

2. The Director General (Works)
Central Public Works Department
Nirman Bhawan, New Delhi-110011.

..Respondents

O R D E R (ORAL)

Hon'ble Shri Ashok Agarwal:-

Applicant No.1 is a Central Government Civilian Employees Service Association comprising of Non-gazetted Office Staff in Central Public Works Department units/offices all over India. The same is a recognized association since 1950. After coming into force with the Central Services (Recognition of Service Associations) Rules, 1993, applicants were required to submit application for recognition which application has been duly submitted on 4.11.1994, no decision thereon has so far been taken.

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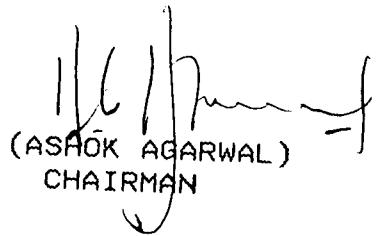
(2)

Applicants in the circumstances apprehend that before a decision is taken on their application for recognition, adverse orders may be passed de-recognising them. In the circumstances, we find that interest of justice will be duly met by disposing of the present OA at this stage itself even without issuance of notices with a direction to the respondents not to de-recognise the applicant No.1 till such time that suitable orders are passed on the aforesaid application of the applicants for recognition. We order accordingly.



(S.A.T. RIZVI)
MEMBER (A)

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(ASHOK AGARWAL)
CHAIRMAN